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(2024) 02 SEBI CK 0004

Securities Appellate Tribunal Mumbai

Case No: Miscellaneous Application No. 143, 144 Of 2024, Appeal No. 117 Of 2024

M/s Bajaj Hindusthan Sugar Ltd

APPELLANT

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Securities And Exchange Board

Of India

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Kalpana Desai, Neville Lashkari, Saachi Purohit, Vishal Kanade, Nitin Jain,

Ravishekhar Pandey, Sagar Dhakane **Final Decision:** Allowed/Disposed Of

Judgement

Meera Swarup, Technical Member

- 1. The learned counsel for the appellant seeks permission to withdraw the appeal with liberty to file a fresh appeal.
- 2. Accordingly, the appeal is allowed to be withdrawn with liberty to file a fresh appeal. The misc. applications are disposed of accordingly.